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Title: Motion regarding report of Joint Committee on Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015 – Extension of Time (Motion Adopted).

श्री एस.एस.अहतुवालिया (दार्जितिंग): महोदया, मैं प्रताप करता हूँ :

"कि यह सभा भूमि अर्जन, पुनर्वासन और पुनर्वासनस्थापन में उत्तित प्रतिकर और पारदर्शिता का अधिकार (दूसरा संशोधन) विषेशक, 2015 संबंधी संतुल शमिति का प्रतिवेदन प्रस्तुत करने का समय संसद के मानसून सत्र 2016 के पहले सप्ताह के अंतिम दिवस तक बढ़ाती है।"

HON. SPEAKER: The question is:

"That this House do extend time for presentation of the Report of the Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015 upto the last day of the first week of the Monsoon Session, 2016."

The motion was adopted.